COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 243 of 2015 & IA No. 396, 397, 426 of 2015

Dated: 24th August, 2017

In the matter of:

Mumbai International Airport Pvt. Ltd. ... Appellant(s)

۷s.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

<u>ORDER</u>

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **07.11.2017.**

PPS/Court Master